

GOVERNMENT OF INDIA  
MINISTRY OF JAL SHAKTI,  
DEPARTMENT OF WATER RESOURCES, RIVER DEVELOPMENT & GANGA REJUVENATION  
**LOK SABHA**  
**UNSTARRED QUESTION NO. †3194**  
ANSWERED ON 12.03.2020

**GROUND WATER TAPPING**

†3194. SHRI VIJAY KUMAR

Will the Minister of JAL SHAKTI be pleased to state:

- (a) whether the Government has formulated any policy to check the ground water tapping;
- (b) if so, the details thereof;
- (c) whether the Government has any plan to check the ground water tapping by way of canal expansion by adopting ground water based agro irrigation; and
- (d) if so, the details thereof?

**ANSWER**

THE MINISTER OF STATE FOR JAL SHAKTI & SOCIAL JUSTICE AND EMPOWERMENT  
(SHRI RATTAN LAL KATARIA)

(a) & (b) Water being a State subject, initiatives on sustainable water management including conservation and water harvesting in the Country is primarily States' responsibility. However, the important measures taken by the Central Government for conservation, management of ground water and effective implementation of rain water harvesting in the country are at the following URL:

[http://mowr.gov.in/sites/default/files/Steps\\_to\\_control\\_water\\_depletion\\_Jun2019.pdf](http://mowr.gov.in/sites/default/files/Steps_to_control_water_depletion_Jun2019.pdf).

Further, a number of States have done notable work in the field of water conservation/harvesting. Of these, mention can be made of 'Mukhyamantri Jal Swavlamban Abhiyan' in Rajasthan, 'Jalyukt Shibar' in Maharashtra, 'Sujalam Sufalam Abhiyan' in Gujarat, 'Mission Kakatiya' in Telangana, Neeru Chettu' in Andhra Pradesh, Jal Jeevan Hariyali in Bihar, 'Jal Hi Jeevan' in Haryana among others.

Government of India has approved Atal Bhujal Yojana (Atal Jal), a Rs.6000 Crore Central Sector Scheme, for sustainable management of ground water resources with community participation. The scheme is being implemented with the financial assistance of World Bank with a sharing pattern of 50:50 between Government of India and World Bank. Atal Jal shall be implemented in the States of Gujarat, Haryana, Karnataka, Madhya Pradesh, Maharashtra, Rajasthan and Uttar Pradesh during the period 2020-21 to 2024-25.

Government of India launched Jal Shakti Abhiyan (JSA), a time bound campaign with a mission mode approach intended to improve water availability including ground water conditions in the water stressed blocks of 256 districts in India. In this regard, teams of officers from Central Government along-with technical officers from Ministry of Jal Shakti were deputed to visit water stressed districts and to work in close collaboration with district level officials to undertake suitable interventions.

Central Ground Water Authority (CGWA) has been constituted under Section 3(3) of the 'Environment (Protection) Act, 1986' for the purpose of regulation and control of ground water development and management in the Country. CGWA is regulating ground water withdrawal by industries / infrastructure/ mining projects in the country for which guidelines/ criteria have been framed, which are modified from time to time. The current guidelines, effective from 15.11.2015 are available on the website <http://cgwa-noc.gov.in>.

Further, CGWA had notified fresh guidelines for development and management of ground water resources in the country vide Gazette Notification SO 6140(E) dated 12.12.2018. However, further fresh guidelines are being finalized.

(c) & (d) Water Resources Project are planned, funded, executed and maintained by the State Governments themselves as per their own resources and priority. The requisite survey and water-management of the projects also comes under the purview of concerned State Governments.

In order to supplement the efforts of the State Governments, Government of India provides technical and financial assistance to encourage sustainable development and efficient management of water resources through various schemes and programmes such as Accelerated Irrigation Benefits Programme (AIBP) etc. under Pradhan Mantri Krishi Sinchayee Yojana (PMKSY) as per the guidelines of such schemes.

Department of Agriculture, Cooperation & Farmers' Welfare is implementing Per Drop More Crop (PDMC) component of Pradhan Mantri Krishi Sinchayee Yojana (PMKSY) which is operational since 2015-16 in the Country. The PMKSY-PDMC mainly focuses on water use efficiency at farm level through precision/micro irrigation and further supports micro level water storage or water conservation/management activities.

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